

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4250
ANSWERED ON:02.05.2012
STAPLED VISA BY CHINA
Lal Shri Kirodi ;Singh Shri Rakesh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether despite protest by India, China continues to issue stapled visa to the Indian citizens;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total number of Indian citizens to whom China has issued stapled visa during the last three years;
- (d) the names of the States to which the said citizens belong;
- (e) whether the Government has registered protest before China in regard to stapled visa; and
- (f) if so, the level at which the said protest was registered and the reaction of the Chinese Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (f) Government is aware of the Chinese policy of issuing stapled visas to Indian nationals from Arunachal Pradesh. Visas issued on a separate sheet of paper stapled to passports are not considered valid for travel out of the country. Government's position that Arunachal Pradesh is an integral part of India and that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government on several occasions and at the highest level. Government does not maintain state-wise data of passengers who visited China.